RAJYA SABHA
(1969)

Point of privilege
Alleged threat of disciplinary action by Congress President to a member who announced his intention not to vote for his Party candidate in Presidential election.

Facts of the case and ruling by the Deputy Chairman

On the 13th August, 1969, Shri Bhupesh Gupta, a member, sought[2] to raise a question of privilege against the President of the Congress Party (Shri S. Nijalingappa) and its General Secretary (Shri Sadiq Ali), for writing intimidating letters to Shri Arjun Arora, another member, in connection with the voting in the Presidential election after Shri Arora had publicly announced his intention to vote according to his conscience at that election.

2. The Deputy Chairman (Shrimati Violet Alva), however, disallowed the question of privilege.

1. R. S. Deb., dt.13.8.1969